

Resolutions for elimination of corruption passed by conventions held under the auspices of Divisional Railway Employees' Coordination Committee, Dhanbad

3961. SHRI ANANT PRASAD DHUSIA:

SHRI SWAMI BRAHMANANDJI :

Will the Minister of RAILWAYS be pleased to state :

(a) whether the Resolutions passed in the Railwaymen Convention held under the auspices of Divisional Railway Employees' Co-ordination Committee, Dhanbad at Patratu on 24th March, 1972 and at Dhanbad on 2nd April, 1972 on the issue of elimination of corruption were received by the Railway Administration; and

(b) if so, the action taken thereon ?

THE MINISTER OF RAILWAYS (SHRI T. A. PAI) : (a) Yes.

(b) Specific allegations of corruption made in the Resolutions are being investigated.

Memorandum from Divisional Railway Employees' Coordination Committee, Dhanbad regarding specific cases of corruption

3962. SHRI ANANT PRASAD DHUSIA : Will the Minister of RAILWAYS be pleased to state :

(a) whether a Memorandum containing specific cases of corruptions was handed over on 19th April, 1972 by the deputation of Divisional Railway Employees' Co-ordination Committee, Dhanbad to Dy. D.S./Dhanbad; and

(b) if so, the action taken thereon?

THE MINISTER OF RAILWAYS (SHRI T. A. PAI) : (a) and (b). Information is being collected and will be laid on the Table of the Sabha.

Souvenir 'New Trend in Trade Union movement in Railways' published from Dhanbad.

3963. SHRI SWAMI BRAHMANANDJI : Will the Minister of RAILWAYS be pleased to state :

(a) whether attention of Government has been invited to the Souvenir, 'New Trend in Trade Union Movement in Railway' published by Divisional Railway Employees' Coordination Committee, Eastern Railway, Dhanbad on the occasion of its first Annual Convention on the 26th and 27th July, 1972; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF RAILWAYS (SHRI T. A. PAI) : (a) Yes. The Divisional Railway Employees, Dhanbad have pledged to fight for elimination of corruption in the Indian Railways.

(b) Government are glad to note this trend among railway workers.

Holding of meetings of Associations Councils/Unions of Railwaymen in Railway Clubs and Institutes.

3964. SHRI SWAMI BRAHMANANDJI : Will the Minister of RAILWAYS be pleased to state :

(a) the policy of the Railway Administration regarding holding of meetings in Railway Clubs and Institutes by the Associations/Councils and other Unions of Railwaymen;

(b) whether permission for holding Annual General Meeting by All India Railway Commercial Clerks' Association at Bangalore and All India Station Masters' Association at Danapur and Gaya were given in the recent past; and

(c) if so, the reasons for refusing such permission by the Divisional Authority, Dhanbad to Divisional Railway Employees' Coordination Committee, Eastern Railway, Dhanbad, to hold convention on elimination of corruption on 2nd April, 1972 and Annual General Meeting on 26th and 27th July, 1972 in Railway Club, Dhanbad by Divisional Railway Employees' Co-ordination Committee, Eastern Railway Employees' Co-ordination Committee, Eastern Railway, Dhanbad?

THE MINISTER OF RAILWAYS (SHRI T. A. PAI) : (a) to (c). No Union or Association of railway employees, whether recognised or not, has a right to hold meetings in any railway premises. Recognised Unions are, however, permitted to hold meetings in